

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(11) C.P.(IB)-1618/8&9/(MB)/NCLT/2017

CORAM:

Present : SHRI M. K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 18.06.2018

NAME OF THE PARTIES : Stanchion Designs Pvt. Ltd.
V/s.
PANORAMIC UNIVERSAL LTD.

SECTION OF THE COMPANIES ACT : 8&9 of I&B Code 2016.

ORDER

1. ^{Respondent}
~~None~~ present.
2. By Order of the Bench matter is adjourned to **06.08.2018**.

SD/-
M. K. SHRAWAT
Member (Judicial)

18.06.2018.
Gajanan/aah